

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 308**

IA-963/2022

In

IB-85(ND)/2022

**IN THE MATTER OF:**

M/s. Seimens Financial Services Pvt Ltd

**.....APPLICANT/PETITIONER**

**Vs**

Chandresh Jajoo

**.....RESPONDENT**

**SECTION**

**U/s 95 of IBC, 2016**

**Order delivered on 25.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Asav Rajan and Ms. Charu Trivedi, Advocates

For the RP : Mr. Samer Vijay Singh, Mr. Azeem A.,  
Mr. Prashant Sharma, Advocates.

For the Respondent : Mr. Siddharth Silwal, Ms. Shivani Sharma, Advocates.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **16.05.2024** along with IB-378(PB) 2021.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**